

Interim Resolution Professional / Resolution Professional : Rajender Kumar Girdhar IBBI Registration No. IBBI/IPA-003/IP-N00048/2017-18/10396

Name of the corporate debtor: Chamber Constructions Pvt. Ltd. Date of commencement of CIRP: 16.07.2019 (Order Received on 17-07-2019); List of creditors as on: 2-06-2021

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues,	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Morries Energy Ltd.	06-08-2019	1,42,37,74,767	145618560									1,27,81,56,207	
2	Mr. Vinodkumar H Pandya		69,66,991.00	4200000								27,66,991.00		
3	Mr. Sambhaji Pawar	21-08-2019	12,22,728.00	1175427								47,301.00		
4	Mr. Satish Munde	14-09-2019	17,93,004.00	1506999								2,86,005.00		
5	Ms. Sandhya Nalavade	05-12-2019	21,50,229.00	433562								17,16,667.00		
6	RNA Miraj Coop. Hsg. Society	13-11-2019	6,53,67,064.00	0								-	6,53,67,064.00	
6	Total		1,50,12,74,783	152934548		0	0	0	0	0	-	4816964	1,34,35,23,271	